

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 106/252/ND/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.04.2018.**

NAME OF THE COMPANY: M/s Zyne Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	None
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For the Respondent:	None
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ORDER

Report of the ROC has been received. As none is present on behalf of the appellant, adjourned to 19th April, 2018.



**(Ina Malhotra)
Member (J)**